

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

CP(IB)Ind/3233/9/HDB/2017	
Aliens Developers Pvt Ltd	
Prameela Rani Dhyapulai	
Aliens Developers Pvt Ltd	-
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	Aliens Developers Pvt Ltd Prameela Rani Dhyapulai Aliens Developers Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Appa Rao	Counsel	Vergetteriappevas @	mide
MRama Raso	Counsel	provisoly dogwal com	Chenda

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. V.Appa Rao along with P.V.Rama Rao, learned counsels for the petitioner.

Learned counsel for the petitioner submitted that objections have been complied with. The registry is directed to number the CP. Petitioner is permitted to take personal notice to the respondents and registry is also directed issue notice to the respondents and intimate next date of hearing. Post the case on 18.10.2017

Member (Technical)

Member (Judicial)